

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

MP/ CP(IB) 20 of 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2020

Name of the Company:

Chhotulal Rawa Bhagwat  
V/s  
Shree Maheshwar Hydel Power Corporation  
Ltd

Section:

9 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Mr. Kunal P Vaishnav appeared for the Operational Creditor.

The matter stands adjourned to 21.01.2021 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 11th day of December, 2020.